

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

OA No.1619/2017  
MA No.1771/2017

New Delhi, this the 15<sup>th</sup> day of May, 2017

**Hon'ble Shri V. Ajay Kumar, Member (J)  
Hon'ble Shri P.K. Basu, Member (A)**

1. Abhinav Bhatnagar  
Age 29 years  
Prosthetist & Orthotist Group 'C'  
S/o Sh. Anoop Bhatnagar  
H.No.465, VPO-Begumpur,  
Near MCD School  
Opposite Rohini Sector-22  
Delhi-110086.
2. Ms. Chitra Tiwari, Age 31 years  
Prosthetist & Orthotist  
D/o Sh. N.K. Sharma  
R/o 2956/221, Vishram Nagar  
Trinagar,  
Delhi-110 035.
3. Shri Abhinav Kumar, Age 28 years  
Workshop Worker  
S/o Shri Prem Kumar  
R/o 1427A/13, Govindpuri Kalkaji  
New Delhi-110019.
4. Shri Sulabh Kumar Kanth, Age 36 years  
Speech Therapist  
S/o Late Shri J.N. Kanth  
C/o Jhunkun Ram  
House No.892, Sector-5  
R.K. Puram, New Delhi.
5. Shri Sitaram, Age 36 years  
Hospital Attendant  
S/o Shri Tek Chand  
R/o 118A, Arjun Nagar  
Near Green Park,  
New Delhi.

6. Shri Om Prakash, Age 34 years  
Hospital Attendant  
S/o Shri Ram Chander  
R/o 287, Shapur Jat  
New Delhi-110049.
7. Shri Mahesh Rana, Age 31 years  
Hospital Attendant  
S/o Shri Bishamber Rana  
R/o H.No. 1197, MTNL Exchange  
Near Boys Pre School  
Village-Bijwasan  
New Delhi-61.
8. Shri Manish Gosain, Age 31 years  
Multi Rehabilitation Worker  
S/o Late Shri D.S. Gosain  
R/o 58-E, Sector-4, DIZ Area  
Gole Market, New Delhi-110001.
9. Shri Kranti Kumar, Age 31 years  
Multi Rehabilitation Worker  
S/o Shri Kishori Lal  
R/o RZF-762/16, Gali No.4  
Raj Nagar-II, F-Block  
Palam Colony, New Delhi-110077.
10. Shri Nanak Chand, Age 38 years  
Workshop Worker  
S/o Late Shri Dharm Singh  
R/o I-137, Lal Kuan M.B. Road  
New Delhi-44.

(All on contract basis)

....Applicants

(Through Advocate: Shri Sachin Chauhan)

Versus

1. Union of India through  
The Secretary, Ministry of Health & Family Welfare  
Nirman Bhawan, New Delhi.

2. Medical Superintendent  
Ram Manohar Lohia Hospital  
New Delhi.

3. The Dy. Director (Admn.)  
Ram Manohar Lohia Hospital  
New Delhi. ....Respondents

(Through Advocate: Shri Gyanendra Singh)

**ORDER (ORAL)**

**Mr. V. Ajay Kumar, Member (J) :**

**MA No.1771/2017**

For the reasons stated therein, the MA filed for joining together in a Single Application is allowed.

**OA No.1619/2017**

Heard the learned counsel for applicant and Shri Gyanendra Singh, learned counsel, on receipt of advance notice.

2. The applicants, who are presently working on contractual basis with the respondents in various capacities filed this OA seeking the following reliefs :-

“(i) To direct the respondents that applicants be granted the equal pay & allowances at par with the regular appointee on the same post or the pay &

allowance attached to the sanctioned post against which the applicants are rendering the service on contractual basis that too on a consolidated salary which is much less than the pay scale (Pay & allowance) drawn by the counter part or pay & allowances attached to the sanctioned post on the principle of 'Equal Work & Equal Pay' as laid down by Hon'ble Apex Court in Civil Appeal No.213/2013 (State of Punjab & ors. Vs. Jagjit Singh & ors.) decided on 26.10.2016 and granted the casual leave restricted holiday, medical leave, CGHS Medical benefits and other service benefits being given to the counter parts or attached to the regular posts.

Or/and

(ii) Any other relief which this Hon'ble court deems fit and proper may also be awarded to the applicant.

3. It is also submitted that the applicants have made Annexure-A/1 to Annexure-A/10 (Colly) representations dated 01.03.2017 ventilating their grievances. However, respondents have not passed any orders till date.

4. In the circumstances, the OA is disposed of without going into the merits of the case, by directing the respondents to decide the representations of the applicants (Annexure-A/1 to Annexure-A/10), and to pass a reasoned and speaking order within a period of 90 days from the date

of receipt of a certified copy of this order, in accordance with law. No costs.

5. Let a copy of the OA be enclosed to this order.

**( P.K. Basu )**  
**Member(A)**

**( V. Ajay Kumar )**  
**Member(J)**

/rk/